GOVERNMENT OF MANIPUR SECRETARIAT: HOME DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 23rd March, 2020

No. 9/6(1)/2020-H(Pt) : In partial modification of State Home Department's order of even number dated 23-03-2020, the following government and private offices are also exempted from the lockdown measures:

- a) Finance Department, Treasury/Sub-Treasury Offices, Veterinary & Animal Husbandry, Forest Department.
- d) Telephone/Telecom Services.

By orders & in the name of the Governor,

(H. Gyan Prakash) Special Secretary (Home) Government of Manipur

Copy to:-

- 1. Secretary to Governor of Manipur, Raj Bhavan Imphal.
- 2. Secretary to Hon'ble Chief Minister, Manipur.
- 3. PPS to Hon'ble Deputy Chief Minister, Manipur.
- 4. PPS to all Hon'ble Ministers, Manipur.
- 5. Director General of Police, Manipur.
- All Addl. Chief Secretaries/Principal Secretaries/Commissioners, Government of Manipur.
- I.G Assam Rifles (South), C/o 99 APO
- 8. GOC 57 Mtn. Divn, C/o 99 APO
- Commissioner (IPR), Government of Manipur.
- IG, CRPF (M&N Sector), Gr. Centre Langjing.
- 11. Dy.I.G, BSF Hqrs. Koirengai.
- 12. All Deputy Commissioner/ District Superintendents of Police.
- Director (IPR), Government of Manipur. for wide publication of the orders through print and electronic media.
- 14. Director, Printing & Stationary, Manipur- with request for publication in Manipur Gazette Extra-ordinary and to furnish 20 copies of the Gazette.
- Station Director, Doordarshan Kendra, Imphal.
- Station Director, All India Radio, Imphal.
- Guard file.